

§
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP48/15	76/16	Hearing	397/ 398	Balasaheb and 6 others VsM/s Dyanyogi Shri Shivakumar Swamiji Sugars Ltd & 7 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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B.S.VENKATANARAYANA
9448250300

Resp.

[Signature]

S.VIVEKANANDA
9845428653

Resp No. 8

[Signature]

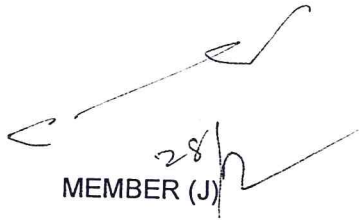
Counsel for Respondents 1 to 10 filed 2 sets of copies. Counsel for petitioner is present. He undertakes to file 2 sets of copies. Notice to R-13 is not taken out. Counsel for Petitioner is directed to service on R-13. He has to collect notice from the Registry. Counsel for R-14 and R-15 is absent. He is directed to file 2 sets of copies.

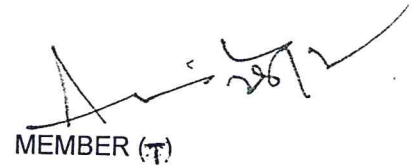
Posted to 04.04.2017.

MEMBER (J)

MEMBER (T)

Shri Vivekananda, Advocate, filed vakalat for R-8. Counsel for petitioner is present. He undertakes to file 2 sets of copies. He is also directed to serve notice on R-4 by collecting the notice from the Registry. Counsel for R-1 to R-3 is present. Counsel for R-1 to 3, 8, requested time to file objections. Time granted for filing objections on behalf of R-1 to 3, 5 to 7 and 8. Time extended till 04.04.2017.


MEMBER (J)


MEMBER (T)